

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
Original Application No. 200/2014

IN THE MATTER OF;-

M. C. Mehta

... Applicant

VS

Union of India & Ors.

... Respondent(s)

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Filed Through



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Place – New Delhi  
Date – 09-04-2025

41353



झारखण्ड सरकार

उपायुक्त का कार्यालय (जिला विकास शाखा), धनबाद।

दूरभाष सं० : 0326-2313331

Email : drda.dhanbad@gmail.com

पत्रांक.....221...../वि०

प्रेषक,

उपायुक्त,  
धनबाद।

प्रेषित,

निदेशक,  
नगर विकास एवं आवास विभाग,  
राज्य शहरी विकास अभिकरण,  
झारखण्ड, राँची।

धनबाद, दिनांक 09.04.2025

विषय :-

माननीय NGT के वाद संख्या-200/2014 (M.C. Mehta Vs Union of India & Ors.) में पारित आदेश दिनांक 13.09.2024 के अनुपालन के संबंध में।

प्रसंग :-

विभागीय पत्रांक-56 दिनांक 12.03.2025

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के संबंध में कहना है कि माननीय NGT, नई दिल्ली वाद संख्या O.A No.- 200/2014 (M.C. Mehta Vs Union of India & Ors.), गंगा नदी एवं इसके सहायक नदी के प्रदूषण को रोकने तथा उसका निवारण सम्बन्धी विषयक मामले माननीय NGT के आदेशानुसार अपेक्षित सूचनाएँ बिन्दुवार (Tabulated form में) सूचना प्रतिवेदन इस पत्र के साथ संलग्न कर आवश्यक कार्रवाई हेतु भेजा जाता है।

अनु० : यथोक्त।

विश्वासभाजन  
डा. शशि शर्मा  
09.04.25  
उपायुक्त, धनबाद।

Reports on gaps mentioned as per order dated 13.09.2024 is as below :

Dhanbad District (including city and town) information on river Ganga and Tributaries.

**A. Sewage Management:-**

As per report shared by Dhanbad Nagar Nigam (Annexure-I) and Nagar Prishad Chirkunda

		NAGAR NIGAM DHANBAD	CHIRKUNDA NAGAR PRISHAD												
(i)	Sewage Generation (in MLD)	<p>As per the survey report-cum-DPR (Detailed Project Report) for Dhanbad Sewerage Project Phase-1 &amp; 2 prepared by M/S NJS Engineering Pvt Ltd. for JUIDCO Ltd., Ranchi, the estimated sewage generation in Dhanbad municipal area for year 2026 is <b>153 MLD</b>.</p> <p><i>Discharge was measured in 05/2022-06/2022 &amp; projection discharge for year 2026 has been worked on prorata basis of population projection for Dhanbad municipal area. Enclosure 01: Schedule 11: Project Information Memorandum - Dhanbad</i></p>	7.8 MLD												
(ii)	Existing Sewage Treatment Capacities (in MLD)	<p>Within the municipal boundary of Dhanbad, various private and public institutions have installed their sewerage treatment facilities of varying capacities inside their campuses, which are mentioned below: -</p> <p>IIT-ISM : 400 KLD SBR technology  TATA STEEL : 380 KLD ETP  ACC : 230 KLD  Rajendra Sarovar : 250 KLD SBR Technology</p> <p>STP projects under construction in Dhanbad Municipal area are:</p> <p>Raja Talab, Jharla : 450 KLD  Loco Tank Talab : 300 KLD  Barmasla Talab : 230 KLD</p> <p>Urban Development and Housing Department, Gov. of Jharkhand has notified Jharkhand Waste Water Policy in 2017 and Jharkhand Faecal Sludge and Septage Management Policy in 2017. In-line the objectives of these policies, the Dhanbad Municipal Corporation has also communicated major institutions/ employers (under its jurisdiction) like East Central Railways, BCCL etc. to commission STPs in their command areas.</p> <p><i>Enclosure 01 : the copy of letter sent by DMC to major institutions as stated above.</i></p>	NA												
(iii)	Quantity of sewage being treated (utilization capacity)	<p>Tabulated below are commissioned STP facilities under DMC area:</p> <table border="1"> <thead> <tr> <th>Facility</th> <th>Capacity (in KLD)</th> </tr> </thead> <tbody> <tr> <td>IIT-ISM, Dhanbad</td> <td>400</td> </tr> <tr> <td>TATA STEEL</td> <td>380</td> </tr> <tr> <td>ACC Ltd.</td> <td>230</td> </tr> <tr> <td>Rajendra Sarovar</td> <td>250</td> </tr> <tr> <td><b>Total Capacity</b></td> <td><b>1.26 MLD</b></td> </tr> </tbody> </table>	Facility	Capacity (in KLD)	IIT-ISM, Dhanbad	400	TATA STEEL	380	ACC Ltd.	230	Rajendra Sarovar	250	<b>Total Capacity</b>	<b>1.26 MLD</b>	NA
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TATA STEEL	380														
ACC Ltd.	230														
Rajendra Sarovar	250														
<b>Total Capacity</b>	<b>1.26 MLD</b>														

(iv)	Performance of STPs particularly for FC	The work under Dhanbad Sewerage Project Phase -1 has commenced vide agreement signed by parties JUIDCO Ltd., NMCG and DWWMPL (Dhanbad Waste Water Management Pvt. Ltd.) on 26.12.2024.	NA
(v)	Reasons for Underutilisation of STPs (Connectivity of Households/ laying of sewer lines)	Dhanbad Sewerage Project Phase -1 for development of 05 Nos. of STPs of total capacity of 192 MLD has commenced vide agreement signed by parties JUIDCO Ltd., NMCG and DWWMPL on 26.12.2024.	NA
(vi)	Current Gap in sewage treatment	Total Sewage generation : 153MLD Sewage beingTreated : 1.26MLD Current Gap in Sewage Treatment : 151.74MLD	NA

(vii)

Time bound plan for bridging the gap and tying up with financial arrangements and not delaying Tendering and Identifying executing agencies or having any other issues.

Dhanbad Sewerage Project Phase -1 & 2 shall be executed by JUIDCO Ltd., Ranchi.

**Dhanbad Sewerage Project Phase -1:**

1. *Administrative Approval and Expenditure Sanction for "Interception & Diversion and STP works in Dhanbad Town, Jharkhand" under Namami Gange Mission-II from National Mission for Clean Ganga, DWR, RD & GR, Min. of Jal Shakti, Gov. of India, vide No. Pr-25011/1/2022-TECH1 NMCG, New Delhi, Dtd. 30.01.2023 (Enclosure 02: pg. 1 of 14 of aforesaid administrative approval) has following major components:*

- Development of 05 Nos. of STPs of total capacity of 192 MLD including necessary ancillary infrastructures, UV disinfection, SCADA and online monitoring system, as mentioned below:

	Location	Development Block	Capacity (in MLD)
STP-1	Sijuwa Rampur	Baghmara	18
STP-2	Pandarkanali	Putki	21
STP-3	Petia	Putki	75
STP-4	parasbania	Ballapur	60
STP-5	Karmatand	Ballapur	18
<b>Total</b>			<b>192</b>

- 7 nos. of nala tapping
- Interceptor sewers - 14,243 m
- Rising mains-13,300 m
- Development of 3 pumping stations-(38.83 MLD, 6.81 MLD and 51.91 MLD)-97.57 MLD
- Effluent channel disposal of treated effluent through pipeline 1150 m
- 15 years operation & maintenance including the manpower, chemicals other maintenance and power and fuel charges.
- Environment plan during construction and operation phase.

2. A "concession agreement for development of sewage treatment plant and associated infrastructure at Dhanbad, State of Jharkhand on hybrid annuity PPP basis" has been executed and signed on 26.12.2024. (Enclosure 03: 06 pages numbered '1 of 130' to '05 of 130' and '130 of 130' of the above-mentioned agreement.)

NA

		<p>3. E-Tender Notice- NIT No.- JUIDCO/NIT/Dhanbad I&amp;D/550, dtd. 27.06.2023 by JUIDCO Ltd., Ranchi for "Interception &amp; Diversion and STP Works in Dhanbad Town, Jharkhand state, including operation and maintenance period of 15 years through hybrid annuity based PPP mode under Namami Gange Programme" stipulates 30 months for construction and 03 months for the trial operations of new facilities. (Enclosure 04: copy of aforesaid NIT).</p> <p><b>Dhanbad Sewerage Project Phase-2:</b></p> <p>This project is under DPR (Detailed Project Report) stage. Its scope of work includes construction of 08 Nos. of ISPs (Intermediate Sewerage Pumping Stations). These ISPs shall mechanically pump the sewerage from low lying areas to upper levels vide conduit channels/ sewer pipelines.</p>	
(viii)	Where treated sewage is being discharged (to Ganga or tributaries)	<ul style="list-style-type: none"> <li>Dhanbad Sewerage Project Phase-1 has commenced vide agreement signed by parties on 26.12.2024.</li> <li>NIT No.- JUIDCO/NIT/Dhanbad I&amp;D/550, dtd. 27.06.2023 by JUIDCO Ltd., Ranchi stipulates 30 months for construction and 03 months for the trial operations of new facilities.</li> </ul>	NA
(ix)	Where untreated sewage is discharged (Drains joining Ganga/Tributaries)	River Damodar is the only tributary of Ganga (Hooghly) in Dhanbad.	NA

**B. DRAIN**

As per report shared by Dhanbad Nagar Nigam (Annexure-I) and Nagar Prishad Chirkunda

(i)	Details of drains carrying sewage- sullage or industrial waste water joining Ganga/ tributaries and the Quantity	<table border="1"> <thead> <tr> <th>Drain/Nala/I&amp;D/ST/ Location</th> <th>Avg. flow (m<sup>3</sup>/s)</th> <th>Avg. flow (MLD)</th> <th>Avg. Sewage Design Flow for 2026</th> </tr> </thead> <tbody> <tr> <td>Katri River</td> <td>0.18</td> <td>15.46</td> <td>14</td> </tr> <tr> <td>Vasudev River</td> <td>0.003</td> <td>0.298</td> <td>17</td> </tr> <tr> <td>Matkuria System</td> <td>0.063</td> <td>5.480</td> <td rowspan="2">60</td> </tr> <tr> <td>Matkuria System</td> <td>0.378</td> <td>32.627</td> </tr> <tr> <td>Jriya Nalla</td> <td>0.487</td> <td>42.102</td> <td rowspan="2">48</td> </tr> <tr> <td>Joriya Nalla</td> <td>0.122</td> <td>10.521</td> </tr> <tr> <td>Ballapur Govindpur Nala</td> <td>0.006</td> <td>0.549</td> <td>14</td> </tr> </tbody> </table> <ul style="list-style-type: none"> <li>Discharge was measured in 05/2022-06/2022 &amp; projection discharge for year 2026 has been worked on prorata basis of population projection for Dhanbad municipal area.</li> <li><b>Enclosure 05: Pg. 291 of 897 of Tender Document of 'Development of Sewage Treatment Plants and Associated Infrastructure at Dhanbad Town, State of Jharkhand on Hybrid Annuity Model Dhanbad Sewerage System (Phase-I)- 2.8- Nala Discharge and Projected Discharge</b></li> </ul> <p>Damodar is a tributary of Hooghly river and Barakar river flowing through Dhanbad is a tributary of Damodar.</p>	Drain/Nala/I&D/ST/ Location	Avg. flow (m <sup>3</sup> /s)	Avg. flow (MLD)	Avg. Sewage Design Flow for 2026	Katri River	0.18	15.46	14	Vasudev River	0.003	0.298	17	Matkuria System	0.063	5.480	60	Matkuria System	0.378	32.627	Jriya Nalla	0.487	42.102	48	Joriya Nalla	0.122	10.521	Ballapur Govindpur Nala	0.006	0.549	14	NA
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(ii)	Drains Joining outside city and town limits but either joining in village or nearby town	Khudla River (a tributary of Barakar river) joins outside the city limit in areas namely Govindpur, Nirsa, Egarkund and Chirkunda etc.	NA																														
(iii)	Inclusion of sewage flowing in drains into total sewage generation figures and their interception and diversion to STPs	<p>05 Nos. of STPs of total capacity of 192 MLD including necessary ancillary infrastructures, UV disinfection, SCADA and online monitoring system being constructed under Dhanbad Sewerage Project Phase-1:</p> <table border="1"> <thead> <tr> <th></th> <th>Interception &amp; Diversion/STP Location</th> <th>Development Block of Dhanbad</th> <th>Capacity (in MLD)</th> </tr> </thead> <tbody> <tr> <td>STP-1</td> <td>Sijuwa Rampur</td> <td>Baghmara</td> <td>18</td> </tr> <tr> <td>STP-2</td> <td>Pandarkanali</td> <td>Putki</td> <td>21</td> </tr> <tr> <td>STP-3</td> <td>Petia</td> <td>Putki</td> <td>75</td> </tr> <tr> <td>STP-4</td> <td>parasbania</td> <td>Ballapur</td> <td>60</td> </tr> <tr> <td>STP-5</td> <td>Karmatand</td> <td>Ballapur</td> <td>18</td> </tr> </tbody> </table>		Interception & Diversion/STP Location	Development Block of Dhanbad	Capacity (in MLD)	STP-1	Sijuwa Rampur	Baghmara	18	STP-2	Pandarkanali	Putki	21	STP-3	Petia	Putki	75	STP-4	parasbania	Ballapur	60	STP-5	Karmatand	Ballapur	18	NA						
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**C. Septage management (Septic tanks/soak pits)**

As per report shared by Dhanbad Nagar Nigam (Annexure-I) and Nagar Prishad Chirkunda

(i)	<b>Status of Septage management with reference to FSTP/STP</b>	<p>Currently DMC, Dhanbad has no dedicated septage management facility. However, there are institutional FSTP/STP available which are mentioned below:-</p> <table border="0"> <thead> <tr> <th>Facility</th> <th>STP (in KLD)</th> <th>FSTP</th> </tr> </thead> <tbody> <tr> <td>IIT-ISM</td> <td>: 400</td> <td></td> </tr> <tr> <td>TATA STEEL</td> <td>: 260</td> <td>260</td> </tr> <tr> <td>ACC Ltd.</td> <td>: 230</td> <td></td> </tr> <tr> <td>Rajendra Sarovar</td> <td>: 250</td> <td></td> </tr> <tr> <td><b>Total Capacity</b></td> <td><b>1.26 MLD</b></td> <td></td> </tr> </tbody> </table>	Facility	STP (in KLD)	FSTP	IIT-ISM	: 400		TATA STEEL	: 260	260	ACC Ltd.	: 230		Rajendra Sarovar	: 250		<b>Total Capacity</b>	<b>1.26 MLD</b>		12 KLD Capacity FSTP is being Operational.
Facility	STP (in KLD)	FSTP																			
IIT-ISM	: 400																				
TATA STEEL	: 260	260																			
ACC Ltd.	: 230																				
Rajendra Sarovar	: 250																				
<b>Total Capacity</b>	<b>1.26 MLD</b>																				
(ii)	<b>Management of Grey Water</b>	The work under Dhanbad Sewerage Project Phase -1 for development of 05 Nos. of STPs of total capacity of 192 MLD including necessary ancillary infrastructures, UV disinfection, SCADA and online monitoring system has commenced vide agreement signed on 26.12.2024.	NA																		
(iii)	<b>Utilization of treated Grey water</b>	N/A																			
(iv)	<b>Utilization and Disposal of Sludge</b>	Approximately 7425 m <sup>3</sup> septage is collected by 06 nos. of septage suction machine/vehicles having total capacity of 35,000 ltr. each.	Sludge is being processed and composed generated which is used in Garden and Plants in various areas of ULB.																		
(v)	<b>Gap in sewage management and time plan</b>	<ul style="list-style-type: none"> <li>The work under Dhanbad Sewerage Project Phase -1 for development of 05 Nos. of STPs of total capacity of 192 MLD has commenced vide agreement signed by parties JUIDCO Ltd., NMCG and DWWMP on 26.12.2024.</li> <li>NIT No.- JUIDCO/NIT/Dhanbad I&amp;D/550, dtd. 27.06.2023 by JUIDCO Ltd., Ranchi stipulates 30 months for construction and 03 months for the trial operations of new facilities.</li> </ul>	NA																		

**D. Industrial Pollution Control**

As per report shared by Regional Officer, Pollution Control Board Dhanbad (Annexure-III)

**No. of industries generating trade effluents, their place of disposal and compliance**

<b>List of direction issued to the Hotels, Dharamshala, Ashram, Restaurant, Banquet Hall (Dhanbad)</b>			
<b>S.N.</b>	<b>Name &amp; Address of Hotsl, Dharamshala, Ashram, Restaurant, Banquet Hall</b>	<b>Status of CTE/CTO</b>	<b>Remarks</b>
1	M/s. Sonotel Hotel & Resorts Pvt. Ltd., At - 5th Floor, Ozon Gallaria Mall, Saraidheia, Dist. - Dhanbad	CTO obtained for the period upto 31.12.2021	Directed to submit application vide letter no. 635, dt. 31.03.2024
2	M/s. Royano Hotels Pvt.Ltd. At- NH-02, Jealgora, Kowabandh, PO- KG Ashram, Dhanbad	CTO obtained for the period upto 31.12.2021	Directed to Apply for CTE/CTO vide letter no. 636, dt. 31.03.2024
3	M/s. Hotel Skylark, At- Sastri Nagar, Bank More, Dhanbad.	CTO obtained for the period upto 31.12.2014	Directed to submit application vide letter no. 487, dt. 02.03.2024
4	M/s. Hotel Basundhara , At- Hari Mandlr Road, Dhanbad.	CTO obtained for the period upto 30.06.2011	Directed to submit application vide letter no. 477, dt. 02.03.2024 & letter no. 639, dt. 31.03.2024
5	M/s. Hotel Harsita, At- Bartand, Dhanbad.	Emission Consent Order obtained for the period upto 31.12.2006	Directed to submit application vide letter no. 483, dt. 02.03.2024 & letter no. 642, dt. 31.03.2024
6	M/s. Hotel Wood Land, At- Pranjivan Circular Road, Chiragora, Dhanbad.	CTO obtained for the period upto 30.06.1999	Directed to submit application vide letter no. 485, dt. 02.03.2024 & letter no. 640, dt. 31.03.2024
7	M/s. Wedlock Greens, A Unit of Megacorp Property Developers Pvt. Ltd., At- Kashitand, PO- Bhitia, Govindpur, Dhanbad	Only CTE Obtained	Directed to submit CTO application vide letter no. 1098, Dt. 29.05.2024
8	M/s. Shekhar Rest House, At- Shramik Chowk, Rangatand, Dhanbad	Not obtained	Directed to Apply for CTE/CTO vide letter no. 636, dt. 31.03.2024
9	M/s. Tripti Bar & Restaurant, N.H. - 32, Mahuda More, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 486, dt. 02.03.2024 & letter no. 641, dt. 31.03.2024
10	M/s. Hotel Residency, At- Bank More, PO- Dhanbad, Dist- Dhanbad	Not obtained	Directed to apply for CTE/CTO vide letter no. 469, dt. 02.03.2024
11	M/s. Hotel Dreamland, At- Bank More, PO- Dhanbad, Dist- Dhanbad	Not obtained	Directed to apply for CTE/CTO vide letter no. 468, dt. 02.03.2024
12	M/s. Hotel Zeel, At- Vishti Para, Hirapur, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 467, dt. 02.03.2024

13	M/s. Hotel Samrat, At- Housing Colony, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 466, dt. 02.03.2024
14	M/s. Hotel Hill Top, At- Rangatand, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 475, dt. 02.03.2024
15	M/s. Dhanbad Guest House, At- Rangatand, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 474, dt. 02.03.2024
16	M/s. Hotel Apsara, At- New Market, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 473, dt. 02.03.2024
17	M/s. Hotel Benzer, At- Naya Bazar, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 472, dt. 02.03.2024
18	M/s. Hotel Bombay, At- Purana Bazar, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 471, dt. 02.03.2024
19	M/s. Hotel Poonam, At- Purana Bazar, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 480, dt. 02.03.2024
20	M/s. Hotel Royaltan Plaza, At- Katras Road, Matkuria, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 479, dt. 02.03.2024
21	M/s. Hotel Millenium, Near Gurudwara, Katras Road, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 478, dt. 02.03.2024
22	M/s. A-One Guest House, At- Rangatand, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 476, dt. 02.03.2024
23	M/s. Hotel Rana, At- Rangatand, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 490, dt. 02.03.2024
24	M/s. Welcome Guest House, At- Rangatand, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 489, dt. 02.03.2024
25	M/s. Subham Guest House, At- Rangatand, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 488, dt. 02.03.2024
26	M/s. Hotel Kaveri, Near Bus Stand, Bartand, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 484, dt. 02.03.2024
27	M/s. Hotel Harsita, At- Bartand, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 483, dt. 02.03.2024 & letter no. 642, dt. 31.03.2024
28	M/s. Dhanbad Club, At- L.C. Road, Hirapur, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 482, dt. 02.03.2024
29	M/s. Union Club, At- L.C. Road, Hirapur, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 481, dt. 02.03.2024
30	M/s. Hotel Ramson , At- Ashok Nagar, Bank More, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 491, dt. 02.03.2024

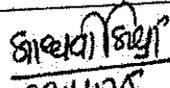
31	M/s. Hotel Rainbow, Ozone Plaza, Bank More, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 492, dt. 02.03.2024
32	M/s. Hotel Coalfield, At- Hirapur, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 493, dt. 02.03.2024
33	M/s. Hotel Chinar, At- Matkuria Road, Bank More, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 494, dt. 02.03.2024
34	M/s. Hotel Akash Residency, At- Bank More, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 495, dt. 02.03.2024
35	M/s. Hotel V.I.P. Pvt. Ltd., At- Bank More, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 496, dt. 02.03.2024
36	M/s. Hotel Kunal, At- Harimandir Road, Hirapur, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 497, dt. 02.03.2024
37	M/s. Hotel Panchmukhi, At- Harimandir Road, Hirapur, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 498, dt. 02.03.2024
38	M/s. Hotel Mourya, At- Harimandir Road, Hirapur, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 502, dt. 02.03.2024
39	M/s. Hotel Aranya's, Opp Big Bazar, Saraidhela, Dist Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 501, dt. 02.03.2024
40	M/s. Sujata Palace, At- Hirapur, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 500, dt. 02.03.2024
41	M/s. Hotel Muskan, At- Hirapur, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 499, dt. 02.03.2024
42	M/s. Hotel Mahaveer, At- Rangatand, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 504, dt. 02.03.2024
43	M/s. Hotel Garib, At- Rangatand, PO- Dhanbad, Dist Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 503, dt. 02.03.2024
44	M/s. Starnet Marketing Pvt. Ltd., B. Block, City Centre, L.C. Road, PO- Dhanbad, Dist- Dhanbad - 826001	Not obtained	Directed to apply for CTE/CTO vide letter no. 505, dt. 02.03.2024

**E. District Wise (including city and town) information on river Ganga and Tributaries**

(i)	Water quality status of Ganga and its tributaries in the District and city/ town in terms of its fitness for Bathing water quality that is, FC and FS	As per the report provided by JSPCB, Regional Office, Dhanbad Jharkhand on the basis of sample collected from Damodar river (tributary of Ganga) location: Near Damgarh Water works sindri the content of FC & FS is as follows:  Fecal Coliform: 120 MPN/100 ml  Fecal Streptococci: 11 MPN/100 ml
(ii)	Notification of Flood Plain Zones	Not applicable to the district of Dhanbad.

**F. Issues relating to Environmental Flow**

(i)	Issues relating to Environmental Flow	As per the report furnished by the various concerned stakeholders of the district there is no such relevant data available on records related to the issues relating to environment flow of river Ganga and its tributaries in the district of Dhanbad.
-----	---------------------------------------	---

  
 09.4.25  
 Deputy Commissioner  
 -cum-Chairman, DGC,  
 Dhanbad

41364

Annexure-I

12



कार्यालय,  
धनबाद नगर निगम, धनबाद।



सूचनांक :- 18000904100 ई-मेल : dhanbadmunicipalcorporationdm@gmail.com

पत्रांक .....637.....

दिनांक 08/4/2025

प्रेषक,

प्रशासक,  
-सह-  
नगर आयुक्त,  
धनबाद।

सेवा में,

उप विकास आयुक्त,  
धनबाद।

विषय :- माननीय NGT के वाद संख्या-200/2014 (M.C. Mahta Vs Union of India & Ors.) में पारित आदेश दिनांक 13.09.2024 के अनुपालन के संबंध में।

प्रसंग:- उपायुक्त, धनबाद के कार्यालय (जिला विकास शाखा) पत्रांक 205 दिनांक 28.03.2025

महाशय,

उपर्युक्त विषयक प्रसंगाधीन पत्र के संबंध में कहना है कि माननीय NGT के वाद संख्या-200/2014 (M.C. Mahta Vs Union of India & Ors.) में पारित आदेश दिनांक 13.09.2024 के आलोक में बिन्दुवार अनुपालन प्रतिवेदन इस पत्र के साथ संलग्न कर भेजी जा रही है।

अनुलग्नक:- यथोक्त।

विश्वासभाजन

201-  
प्रशासक,  
-सह-  
नगर आयुक्त,  
धनबाद।

ज्ञापक.....637.....

दिनांक 08/4/25

प्रतिलिपि:- जेडल पदाधिकारी, नमामि गंगे, धनबाद के पत्रांक 189 दिनांक 24.03.2025 आलोक में प्रतिवेदन सहित सूचनार्थ प्रेषित।

201-  
प्रशासक,  
-सह-  
नगर आयुक्त,  
धनबाद।  
08/4/25



41365  
कार्यालय,

धनबाद नगर निगम, धनबाद।

Enclosure 01



13

सूचना :- 18000604100 ई-मेल: dhankhannmunicipalcorporationdnr@gmail.com

पत्रांक 619

दिनांक 03.04.2025

प्रेषक,

प्रशासक,  
-सह-  
नगर आयुक्त,  
धनबाद।

सेवा में,

1. अध्यक्ष -सह- प्रबंध निदेशक  
BCCL कोयला भवन, धनबाद।
2. मडल रेल प्रबंधक, (DRM)  
पूर्व मध्य रेलवे, धनबाद।
3. निदेशक,  
BIT, धनबाद।
4. महा प्रबंधक,  
SAIL, धनबाद।
5. महा प्रबंधक,  
HURL, सिन्दरी, धनबाद।

विषय :- आपके अधीनस्थ परिसर में Sewerage Treatment Plant (STP) की अधिष्ठापता के संबंध में।

महाशय,

उपरोक्त विषय के संबंध में कहना है कि Jharkhand Waste Water Policy 2017 के उद्देश्यों के आलोक में यह अपेक्षित है कि आपके स्वामित्व या अधीनस्थ संचालित/संरक्षित/संपोषित आवासीय या गैर आवासीय परिसरों के लिए Sewerage Treatment Plant (STP) आपके द्वारा अधिष्ठापित किये जाए।

अतः अनुरोध है कि अपने परिसर में अपशिष्ट जल प्रबंधन हेतु STP बनाने की कृपा की जाए।

विश्वासभाजन

03/04/25

प्रशासक,

-सह-

नगर आयुक्त,

धनबाद।

03/04/25

**No. Pr-25011/1/2022- TECH1 NMCG**  
**National Mission for Clean Ganga**  
**Department of Water Resources, River Development**  
**& Ganga Rejuvenation, Ministry of Jal Shakti**  
**Government of India**

1<sup>st</sup> Floor  
 Major Dhyan Chand, National Stadium  
 India Gate, New Delhi-110002  
 Dated: 30<sup>th</sup> January 2023

To,  
**The Project Director,**  
**SMCG Cell, Directorate Municipal Administration**  
**Urban Development Department, Government of Jharkhand**  
**Room No-415, 4th floor, Project building, Dhurwa**  
**Ranchi, Jharkhand - 834004**

**Sub: Administrative Approval and Expenditure Sanction for "Interception & Diversion and STP works in Dhanbad town, Jharkhand" under Namami Gange Mission - II, with 100% central sector support at an estimated cost of Rs. 808.33 Crore (Rupees Eight Hundred Eight Crore and Thirty Three Lakh only).**

Sir,

I am directed to convey the grant of Administrative Approval and Expenditure Sanction for the project on "Interception & Diversion and STP works in Dhanbad town, Jharkhand" under National Ganga Plan (NGP) - Non-EAP budget head of Namami Gange Mission - II, with 100% central sector support at an estimated cost of Rs. 808.33 Crore (Rupees Eight Hundred Eight Crore and Thirty Three Lakh only) (inclusive of GST), with the following major components:

- 7 nos. of nala tapping
- Interceptor sewers - 14,243 m
- Rising mains - 13,300 m
- Development of 3 pumping stations - (38.83 MLD, 6.81 MLD and 51.91 MLD) - 97.57 MLD
- Development of 5 STPs - (18 MLD, 21 MLD, 75 MLD, 60 MLD & 18 MLD) - 192 MLD including necessary ancillary infrastructures, UV disinfection, SCADA and online monitoring system
- Effluent channel Disposal of treated effluent through pipeline of 1150 m
- 15 years Operation & Maintenance including the Manpower, chemicals, other maintenance and Power and Fuel charges.
- Environment plan during construction and operation phase
- Completion time: 36 Months including bidding (excluding trial run period of 3 months)
- Effluent Characteristics: As per the latest NGT's direction on effluent standard

**CONCESSION AGREEMENT**  
for  
**DEVELOPMENT OF SEWAGE TREATMENT PLANT AND ASSOCIATED**  
**INFRASTRUCTURE**  
**AT DHANBAD, STATE OF JHARKHAND**  
**ON HYBRID ANNUITY PPP BASIS**

for & on behalf of JUBICO Limited  
*[Signature]*  
Project Manager



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For & on behalf of JUDCO Limited  
  
 Project Manager



INDIA NON JUDICIAL

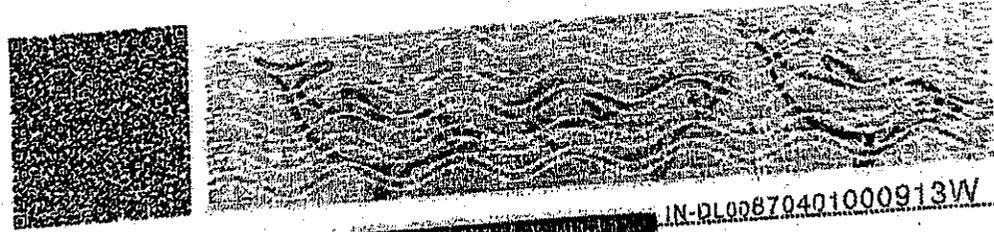
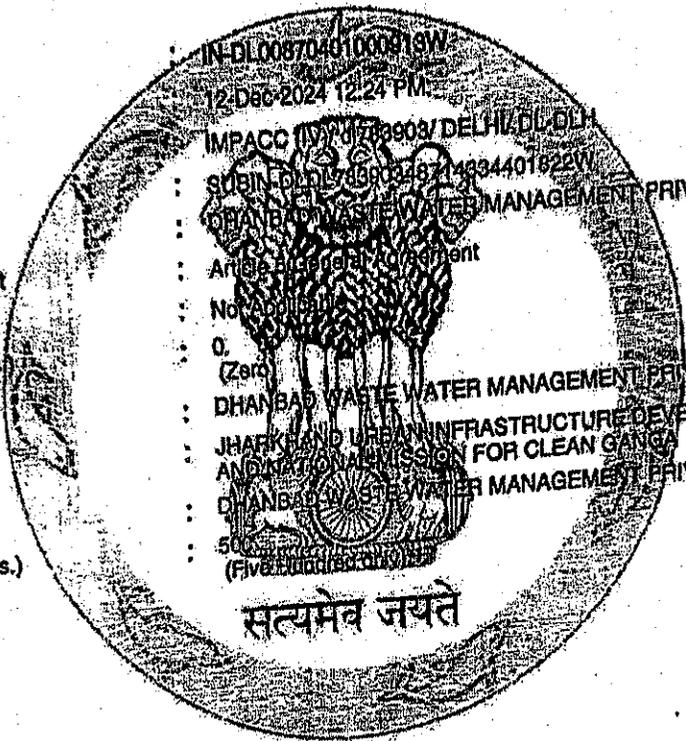


Government of National Capital Territory of Delhi

₹500

₹500 ₹500 ₹500

Certificate No.  
 Certificate Issued Date  
 Account Reference  
 Unique Doc. Reference  
 Purchased by  
 Description of Document  
 Property Description  
 Consideration Price (Rs.)  
 First Party  
 Second Party  
 Stamp Duty Paid By  
 Stamp Duty Amount(Rs.)



CONCESSION AGREEMENT

This Concession Agreement (Agreement) is executed on this 26<sup>th</sup> day of December, Two Thousand and Twenty Four at New Delhi:

AMONGST

(1) Jharkhand Urban Infrastructure Development Company Limited (JUIDCO), an organization that was formed on 19-11-2013 under The Companies Act, 1956, with its office at JUIDCO Building, Line Tank Road, Kutchery Chowk, Ranchi, Jharkhand, 834001 (hereinafter referred to as JUIDCO, which expression shall, unless it be repugnant to the context or meaning thereof, include its successors and permitted assigns);

Project Manager



Statutory Alert: 1. The authenticity of this Stamp certificate should be verified at 'www.india.gov.in' or using e-Stamp Mobile App of Stock Holding Corporation of India. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.

AND

- (2) **NATIONAL MISSION FOR CLEAN GANGA**, a statutory body constituted under the Environment (Protection) Act, 1986, with its registered office at 1st Floor, Major Dhyanchand National Stadium, India Gate, New Delhi - 110002 (hereinafter referred to as **NMCG**, which expression shall, unless it be repugnant to the context or meaning thereof, include its successors and permitted assigns);

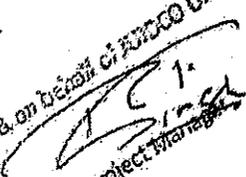
AND

- (3) **Dhanbad Waste Water Management Private Limited**, a company organized, incorporated, registered and existing under the Companies Act, with its registered office at 11th Floor Maker Chambers, VI, Nariman Point, 220, Nariman Point, Mumbai, Maharashtra, India, 400021 acting through **Mr. Praveen Kumar P**, Authorized Representative duly authorized by resolution dated 30<sup>th</sup> November 2024 (hereinafter referred to as the **Concessionaire**, which expression shall, unless it be repugnant to the context or meaning thereof, include its successors and permitted assigns)

JUIDCO, NMCG and the Concessionaire shall collectively be referred to as the **Parties** and individually as a **Party**.

WHEREAS:

- A. The GoI, recognizing that long-term rejuvenation of the river Ganga
- B. will have significant social and economic benefits on the lives of the 500 million people living along its basin, has identified cleaning of the river Ganga as one of its priorities. For this purpose, in May 2015, the GoI approved the flagship Namami Gange programme for cleaning, rejuvenation, and protection of the river Ganga. In January 2016, the GoI approved a hybrid annuity model to implement STP projects under the Namami Gange programme on a PPP basis.
- C. Subsequently, the DoWR, RD & GR issued the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 (**Ganga 2016 Order**) to constitute various authorities to assist the GoI in achieving its aim of effective abatement of pollution in the river Ganga. The Ganga 2016 Order designated NMCG as the nodal agency for the implementation of the Ganga 2016 Order.
- D. JUIDCO has the mandate to develop, maintain and regulate water supply and sewerage works in state of Jharkhand. With a view to implement the Namami Gange Programme and the Ganga 2016 Order, JUIDCO in association with the NMCG, has decided to undertake the development and operation and maintenance of STPs, with a proposed Design Capacity of 18 MLD, 21 MLD, 75 MLD, 60 MLD and 18 MLD along with other Facilities and its Associated Infrastructure at Dhanbad, Jharkhand, on a PPP basis, through a hybrid annuity model.
- E. For this purpose, JUIDCO intends to engage a concessionaire who will design, develop, finance, construct, operate and maintain the Facilities on the Dhanbad Facilities Site, and after the expiry of the Term, transfer the Facilities to JUIDCO, in accordance with this Agreement (collectively the **Project**).
- F. On 3rd July 2023, JUIDCO commenced a competitive Bid Process for the Project by issuing a request for proposal (the **RFP**), inviting interested parties to submit their qualification proposals and financial proposals to JUIDCO for undertaking the Project.
- G. Pursuant to the terms of the RFP, JUIDCO received proposals from various bidders, including a proposal submitted by the Selected Bidder on 27th October 2023.
- H. Following a process of evaluation of qualification proposals and financial proposals

For & on behalf of JUIDCO Limited  
  
 Project Manager



submitted by the bidders (including the Selected Bidder), JUIDCO has on 30<sup>th</sup> September 2024 accepted the proposal submitted by the Selected Bidder for the development of the Project. Subsequently, JUIDCO has issued the letter of award dated 14<sup>th</sup> October 2024 to the Selected Bidder (the LOA).

- I. The Selected Bidder has accepted the LOA and has agreed to undertake the Project in accordance with the terms of this Agreement.
- J. The Selected Bidder has incorporated a special purpose vehicle to act as the Concessionaire, to implement the Project and perform the obligations and exercise the rights of the Concessionaire, including the obligation to enter into this Agreement.
- J. JUIDCO and NMCG have agreed to enter into this Agreement with the Concessionaire for implementation of the Project, subject to and on the terms and conditions set out in this Agreement.

IT IS AGREED as follows:

For & on behalf of JUIDCO Limited  
*[Signature]*  
Project Manager



another party<sup>1</sup>;

(iv) "coercive practice" is impairing or harming, or threatening to impair or harm, directly or indirectly, any party<sup>2</sup> or the property of the party to influence improperly the notions

(v) undesirable practice means: (A) establishing contact with any Person connected or employed or engaged by NMCG or the JUIDCO with the objective of canvassing, lobbying or in any manner influencing or attempting to influence the Bid Process; or (B) having a Conflict of Interest (as defined in Clause 3.3 of RfP); and

(vi) restrictive practice means forming a cartel or arriving at any understanding or arrangement among Bidders with the objective of restricting or manipulating full and fair competition in the Bid Process.

**23.19 Inspection and Audit**

The Concessionaire shall permit and shall cause its Subcontractors and sub consultants to permit, the NMCG / JUIDCO to inspect the Site and/or the accounts and records relating to the performance of the Contract and the submission of the Bid, and to have such accounts and records audited by auditors appointed by NMCG / JUIDCO if requested by NMCG / JUIDCO. The Concessionaire's and its Subcontractors' and sub consultants' attention is drawn to Clause 23.18 which provides, inter alia, that acts intended to materially impede the exercise of the NMCG / JUIDCO's inspection and audit rights provided for under Sub-Clause 23.18.1 constitute a prohibited practice subject to contract termination.

For & on behalf of JUIDCO Limited  
*[Signature]*  
Project Manager



<sup>1</sup> For the purpose of this sub-paragraph, "parties" refers to participants in the procurement process (including public officials) attempting either themselves, or through another person or entity not participating in the procurement or selection process, to simulate competition or to establish bid prices at artificial, non-competitive levels, or are privy to each other's bid prices or other conditions.

<sup>2</sup> For the purpose of this sub-paragraph, "party" refers to a participant in the procurement process or contract execution.



# JHARKHAND URBAN INFRASTRUCTURE DEVELOPMENT COMPANY LIMITED



(A Government of Jharkhand Undertaking)  
JUIDCO Bhawan, Kutchery Road, Ranchi-834001



## E-Tender Notice

NIT No.- JUIDCO/NIT/Dhanbad I&D/550

Dated: 27.06.2023

On behalf of the Managing Director, Jharkhand Urban Infrastructure Development Company Limited, undersigned invites online e-tender from eligible Bidders for the following work. Interested Bidders may view and download tender document and upload their tender, duly filled, online as given below.

### 1. Name of Work

"Interception & Diversion and STP works in Dhanbad town, Jharkhand State, including Operation & Maintenance period of 15 years through Hybrid Annuity Based PPP Mode under Namami Gange Programme".

#### Sewage Treatment plant:

- Development of 18 MLD STP at River Katri
- Development of 21 MLD STP at River Vasudev
- Development of 75 MLD STP at Matkuria nala
- Development of 60 MLD STP at Joriya nala
- Development of 18 MLD STP at Govindpur Balia nala

#### Associated Infrastructure:

- Interception & Diversion structure - 7 nos.
- Interception & Diversion network laying- 14,243 m
- Development of 3 pumping stations - (38.83 MLD, 6.81 MLD and 51.91 MLD) - 97.57 MLD
- Effluent channel Disposal of treated effluent through pipeline of 1150 m
- Rising main from IPS to STP- 13,300 m
- Main Pumping Station- 5 nos.
- IPS- 3 nos.
- Staff Quarters - 5 nos.
- Operation & Maintenance for 15 years.

2. Estimated Capital Works Cost/ Period of Construction	INR 392.72 Crores (tentative) / 30 Months for construction and 3 Months for the trial operations of new facilities.
3. Estimated Operation & Maintenance Cost/ Period of Operation	INR 377.18 Crores / 15 years from COD of Dhanbad facilities
4. Bid Security Declaration	Bid Security Declaration to be submitted along with proposal
5. Date & Time of availability of bid documents	From 03 <sup>rd</sup> July 2023
6. Site visit	Up to 13 <sup>th</sup> July 2023, 18.00 hours
7. Last date for receiving queries from Bidders	15 <sup>th</sup> July 2023, 16:00 hours
8. Pre-bid meeting details	24 <sup>th</sup> July 2023, at 14:00 hours Venue: JUIDCO Bhawan, Kutchery Road, Ranchi, Jharkhand 834001
9. Last date & time for receipt of bids (Bid Due Date)	07 <sup>th</sup> August 2023 at 15:00 hours
10. Submission of original Bank guarantee for bid security, Power of Attorney	07 <sup>th</sup> August 2023 upto 15:55 hrs.

and Joint Bid agreement copy	
11. Opening of Bids (Qualification Proposals)	07 <sup>th</sup> August 2023 at 16.00 hours
12. For any clarifications, please contact	Office of the Project Director -Technical, Jharkhand Urban Infrastructure Development Corporation Ltd., JUIDCO Bhawan, Kutchery Road, Ranchi, Jharkhand 834001, India Phone No. 0651-2225878 E-mail: <a href="mailto:juidcolimited@gmail.com">juidcolimited@gmail.com</a>
13. Bids must be submitted through e-procurement portal <a href="https://jharkhandtenders.gov.in">https://jharkhandtenders.gov.in</a> before the date & time specified as per Bid Due Date. JUIDCO does not take any responsibility for the delay/non availability of internet connection, Network Traffic/Holidays or any other issues.	
14. Details of tender, corrigendum, updates on consultative/pre-bid meetings etc. may be obtained at website: <a href="https://jharkhandtenders.gov.in/">https://jharkhandtenders.gov.in/</a> . For tender documents and electronic submission of bids: <a href="https://jharkhandtenders.gov.in/">https://jharkhandtenders.gov.in/</a>	

  
27/8/23  
Project Director (Technical)



झारखण्ड अर्बन इंफ्रास्ट्रक्चर डेवलपमेंट कंपनी लिमिटेड, (जुडको लि0)  
(झारखण्ड सरकार का उपक्रम)

जुडको भवन, कचहरी चौक, राँची-834001, झारखण्ड  
फोन नं-0651-2225878

CIN: U45200JH2013SGC001752, e-mail Id- [juidcolimited@gmail.com](mailto:juidcolimited@gmail.com)



पत्रांक- JUIDCO Ltd/Dhanbad/Sewerage/Phase-I/Tender/3408/2023-1292- दिनांक 27-01-23

प्रेषक,

गोपाल जी  
परियोजना निदेशक (तकनीकी)

सेवा में,

निदेशक,  
सूचना एवं जनसंपर्क विभाग,  
झारखण्ड, राँची।

विषय- "Interception & diversion and STP works in Dhanbad town, Jharkhand state, including Operation and Maintenance of 15 years through Hybrid Annuity based PPP mode under Namami Gange Programme" हेतु Tender प्रकाशित करने के संबंध में।

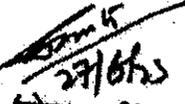
महाशय,

उपरोक्त विषय में निदेशानुसार कहना है कि निम्नलिखित कार्य "Interception & diversion and STP works in Dhanbad town, Jharkhand state, including Operation and Maintenance of 15 years through Hybrid Annuity based PPP mode under Namami Gange Programme." हेतु करने के निमित्त Tender का प्रकाशन किया जाना है जिसकी Hard/Soft Copy प्रेषित की जा रही है।

अनुरोध है कि उपरोक्त विज्ञापन को सभी राष्ट्रीय तथा स्थानीय पत्रों (अंग्रेजी तथा हिन्दी) में तीन दिनों तक प्रकाशित कराने की कृपा की जाय।

अनु0- विज्ञापन की Hard & Soft Copy संलग्न।

विश्वासभाजन



(गोपाल जी)

परियोजना निदेशक (तकनीकी)

Increase, Geometrical Increase, Incremental Increase and Graphical method. The population projection worked out using these methods is tabulated below in table for year 2026, 2041 and 2056. The calculations on population's projections are discussed under technical note.

### Population projection of Dhanbad City

Year	Details	Arithmetical Increase	Geometrical Increase	Incremental Increase	Graphical Increase	Population Projection
2011	Census	11,62,472	11,62,472	11,62,472	11,62,472	11,62,472
2022	Current Year	13,58,265	15,26,109	13,28,430	14,00,674	14,00,674
2026	(Base Year)	14,29,463	16,84,879	13,81,030	14,73,342	14,92,178
2041	(Intermediate Year)	16,96,453	24,42,051	15,41,460	17,45,847	18,56,453
2056	(Ultimate Year)	19,63,444	35,39,492	16,43,770	20,18,352	22,91,264

### 2.8. Nala Discharge and Its Projected Discharge

The discharge of drain has been measured in month 05/2022 - 06/2022 & projected discharge for the year 2024, 2039 & 2054 has been worked out on prorata basis of population projection. Record measurement of nala discharge is annexed.

Sr no	I & D / STP No and Location	Avg flow in m <sup>3</sup> /s	Avg flow in MLD	Avg Sewage Design flow		
				2026*	2041*	2056
1	Katri River	0.18	15.460	14	18	22
2	Vasudev River	0.003	0.298	17	21	26
3a	Matkuria System	0.063	5.480	60	75	92
3b	Matkuria System	0.378	32.627			
4a	Joriya Nalla	0.487	42.102	48	60	73
4b	Joria Nala	0.122	10.521			
5	Baliapur Govindpur Nala	0.006	0.549	14	18	22

### 3. River Health Report

In order to assess the water quality of river Damodar, the Central Pollution Control Board has set up water quality monitoring stations on the main stem of river Damodar, in association with State Pollution Control Boards of Jharkhand and West Bengal. Their data is available on annual basis, and is tabulated below.

SMCG/UDHD/NGT MoM/08/2021 56, Ranchi, 12.03.25 के आलोक में धनबाद नगर निगम से संबंधित प्रतिवेदन

A. Sewage Management: -

(i)	<b>Sewage Generation (in MLD)</b>	<p>As per the survey report-cum-DPR (Detailed Project Report) for Dhanbad Sewerage Project Phase-1 &amp; 2 prepared by M/S NJS Engineering Pvt Ltd, for JUIDCO Ltd., Ranchi, the estimated sewage generation in Dhanbad municipal area for year 2026 is <b>153 MLD</b>.</p> <p><i>Discharge was measured in 05/2022 – 06/2022 &amp; projection discharge for year 2026 has been worked on prorata basis of population projection for Dhanbad municipal area.</i></p> <p><u>Enclosure 01: Schedule 11: Project Information Memorandum - Dhanbad</u></p>												
(ii)	<b>Existing Sewage Treatment capacities (in MLD)</b>	<p>Within the municipal boundary of Dhanbad, various private and public institutions have installed their sewerage treatment facilities of varying capacities inside their campuses, which are mentioned below: -</p> <p>IIT-ISM : 400 KLD SBR technology  TATA STEEL : 380 KLD ETP  ACC : 230 KLD  Rajendra Sarovar : 250 KLD SBR Technology</p> <p>STP projects under construction in Dhanbad Municipal area are:</p> <p>Raja Talab, Jharia : 450 KLD  Loco Tank Talab : 300 KLD  Barmasia Talab : 230 KLD</p> <p>Urban Development and Housing Department, Gov. of Jharkhand has notified <i>Jharkhand Waste Water Policy</i> in 2017 and <i>Jharkhand Faecal Sludge and Septage Management Policy</i> in 2017. In-line the objectives of these policies, the Dhanbad Municipal Corporation has also communicated major institutions/ employers (under its jurisdiction) like East Central Railways, BCCL etc. to commission STPs in their command areas.</p> <p><u>Enclosure 01: the copy of letter sent by DMC to major institutions as stated above.</u></p>												
(iii)	<b>Quantity of sewage being treated (utilization capacity)</b>	<p>Tabulated below are commissioned STP facilities under DMC area:</p> <table border="1" data-bbox="520 1588 1054 1809"> <thead> <tr> <th>Facility</th> <th>Capacity (in KLD)</th> </tr> </thead> <tbody> <tr> <td>IIT-ISM, Dhanbad</td> <td>: 400</td> </tr> <tr> <td>TATA STEEL</td> <td>: 380</td> </tr> <tr> <td>ACC Ltd.</td> <td>: 230</td> </tr> <tr> <td>Rajendra Sarovar</td> <td>: 250</td> </tr> <tr> <td><b>Total Capacity</b></td> <td><b>1.26 MLD</b></td> </tr> </tbody> </table>	Facility	Capacity (in KLD)	IIT-ISM, Dhanbad	: 400	TATA STEEL	: 380	ACC Ltd.	: 230	Rajendra Sarovar	: 250	<b>Total Capacity</b>	<b>1.26 MLD</b>
Facility	Capacity (in KLD)													
IIT-ISM, Dhanbad	: 400													
TATA STEEL	: 380													
ACC Ltd.	: 230													
Rajendra Sarovar	: 250													
<b>Total Capacity</b>	<b>1.26 MLD</b>													

*J*

(iv)	Performance of STPs particularly for FC	The work under Dhanbad Sewerage Project Phase -1 has commenced vide agreement signed by parties JUIDCO Ltd., NMCG and DWWMPL (Dhanbad Waste Water Management Pvt. Ltd.) on 26.12.2024.																												
(v)	Reasons for underutilisation of STPs (Connectivity of households/ laying of sewer lines)	Dhanbad Sewerage Project Phase -1 for development of 05 Nos. of STPs of total capacity of 192 MLD has commenced vide agreement signed by parties JUIDCO Ltd., NMCG and DWWMPL on 26.12.2024.																												
(vi)	Current gap in sewage treatment	<p>Total Sewage generation : 153 MLD Sewage being Treated : 1.26 MLD</p> <p>Current gap in sewage treatment : 151.74 MLD</p>																												
(vii)	Time bound plan for bridging the gap and tying up with financial arrangements and not delaying tendering and identifying executing agencies or having any other issues	<p>Dhanbad Sewerage Project Phase -1 &amp; 2 shall be executed by JUIDCO Ltd., Ranchi.</p> <p><b>Dhanbad Sewerage Project Phase -1:</b></p> <p>1. <i>Administrative Approval and Expenditure Sanction for "Interception &amp; Diversion and STP works in Dhanbad Town, Jharkhand" under Namami Gange Mission-II from National Mission for Clean Ganga, DWR, RD &amp; GR, Min. of Jal Shakti, Gov. of India, vide No. Pr-25011/1/2022-TECH1 NMCG, New Delhi, Dtd. 30.01.2023 (Enclosure 02: pg. 1 of 14 of aforesaid administrative approval) has following major components:</i></p> <ul style="list-style-type: none"> <li>Development of 05 Nos. of STPs of total capacity of 192 MLD including necessary ancillary infrastructures, UV disinfection, SCADA and online monitoring system, as mentioned below:</li> </ul> <table border="1" data-bbox="623 1470 1285 1824"> <thead> <tr> <th></th> <th>Location</th> <th>Development Block</th> <th>Capacity (in MLD)</th> </tr> </thead> <tbody> <tr> <td>STP -1</td> <td>Sijuwa Rampur</td> <td>Baghmara</td> <td>18</td> </tr> <tr> <td>STP -2</td> <td>Pandarkanali</td> <td>Putki</td> <td>21</td> </tr> <tr> <td>STP -3</td> <td>Petia</td> <td>Putki</td> <td>75</td> </tr> <tr> <td>STP -4</td> <td>Parasbania</td> <td>Baliapur</td> <td>60</td> </tr> <tr> <td>STP -5</td> <td>Karmatand</td> <td>Baliapur</td> <td>18</td> </tr> <tr> <td colspan="3" style="text-align: right;"><b>Total</b></td> <td><b>192</b></td> </tr> </tbody> </table>		Location	Development Block	Capacity (in MLD)	STP -1	Sijuwa Rampur	Baghmara	18	STP -2	Pandarkanali	Putki	21	STP -3	Petia	Putki	75	STP -4	Parasbania	Baliapur	60	STP -5	Karmatand	Baliapur	18	<b>Total</b>			<b>192</b>
	Location	Development Block	Capacity (in MLD)																											
STP -1	Sijuwa Rampur	Baghmara	18																											
STP -2	Pandarkanali	Putki	21																											
STP -3	Petia	Putki	75																											
STP -4	Parasbania	Baliapur	60																											
STP -5	Karmatand	Baliapur	18																											
<b>Total</b>			<b>192</b>																											

Je.

	<ul style="list-style-type: none"> <li>• 7 nos. of nala tapping</li> <li>• Interceptor sewers - 14,243 m</li> <li>• Rising mains - 13,300 m</li> <li>• Development of 3 pumping stations - (38.83 MLD, 6.81 MLD and 51.91 MLD) - 97.57 MLD</li> <li>• Effluent channel disposal of treated effluent through pipeline 1150 m</li> <li>• 15 years operation &amp; maintenance including the manpower, chemicals other maintenance and power and fuel charges.</li> <li>• Environment plan during construction and operation phase.</li> </ul> <p>2. A "concession agreement for development of sewage treatment plant and associated infrastructure at Dhanbad, State of Jharkhand on hybrid annuity PPP basis" has been executed and signed on 26.12.2024. (<u>Enclosure 03</u>: 06 pages numbered - '1 of 130' to '05 of 130' and '130 of 130' of the above-mentioned agreement.)</p> <p>3. E-Tender Notice- NIT No.- JUIDCO/NIT/Dhanbad I&amp;D/550, dtd. 27.06.2023 by JUIDCO Ltd., Ranchi for "Interception &amp; Diversion and STP Works in Dhanbad Town. Jharkhand state, including operation and maintenance period of 15 years through hybrid annuity based PPP mode under Namami Gange Programme" stipulates 30 months for construction and 03 months for the trial operations of new facilities. (<u>Enclosure 04</u> : copy of aforesaid NIT).</p> <p><b>Dhanbad Sewerage Project Phase-2:</b> This project is under DPR (Detailed Project Report) stage. Its scope of work includes construction of 08 Nos. of ISPs (<i>Intermediate Sewerage Pumping Stations</i>). These ISPs shall mechanically pump the sewerage from low lying areas to upper levels vide conduit channels/ sewer pipelines.</p>
(viii) Where treated sewage is being discharged (to Ganga or tributaries)	<ul style="list-style-type: none"> <li>• Dhanbad Sewerage Project Phase -1 has commenced vide agreement signed by parties on 26.12.2024.</li> <li>• NIT No.- JUIDCO/NIT/Dhanbad I&amp;D/550, dtd. 27.06.2023 by JUIDCO Ltd., Ranchi stipulates 30 months for construction and 03 months for the trial operations of new facilities.</li> </ul>
(ix) Where untreated sewage is discharged (Drains joining Ganga/Tributaries)	River Damodar is the only tributary of Ganga (Hooghly) in Dhanbad.

Details of drains carrying sewage-sullage or industrial waste water joining Ganga/ tributaries and the quantity

Drain/ Nala / I&D/ STP Location	Avg. flow (m <sup>3</sup> /s)	Avg. flow (MLD)	Avg. Sewage Design Flow for 2026
Katri River	0.18	15.46	14
Vasudev-River	0.003	0.298	17
Matkuria System	0.063	5.480	60
Matkuria System	0.378	32.627	
Jriya Nalla	0.487	42.102	48
Joriya Nala	0.122	10.521	
Baliapur Govindpur Nala	0.006	0.549	14

- Discharge was measured in 05/2022 – 06/2022 & projection discharge for year 2026 has been worked on prorata basis of population projection for Dhanbad municipal area.
- Enclosure 05: Pg. 291 of 897 of Tender Document of 'Development of Sewage Treatment Plants and Associated Infrastructure at Dhanbad Town, State of Jharkhand on Hybrid Annuity Model Dhanbad Sewerage System (Phase-I)' – 2.8- Nala Discharge and Projected Discharge

Damodar is a tributary of Hooghly river and Barakar river flowing through Dhanbad is a tributary of Damodar.

(ii) Drains Joining outside city and town limits but either joining in village or nearby town

Khudia River (a tributary of Barakar river) joins outside the city limit in areas namely Govindpur, Nirsa, Egarkund and Chirkunda etc.

(iii) Inclusion of sewage flowing in drains into total sewage generation figures and their interception and diversion to STPs

05 Nos. of STPs of total capacity of 192 MLD including necessary ancillary infrastructures, UV disinfection, SCADA and online monitoring system being constructed under Dhanbad Sewerage Project Phase-1 :

	Interception & Diversion/ STP Location	Development Block of Dhanbad	Capacity (in MLD)
STP -1	Sijuwa Rampur	Baghmara	18
STP -2	Pandarkanali	Putki	21
STP -3	Petia	Putki	75
STP -4	Parasbania	Baliapur	60
STP -5	Karmatand	Baliapur	18

Septage management (Septic tanks/ soak pits):

(i)	<b>Status of Septage management with reference to FSTP/STP</b>	<p>Currently DMC, Dhanbad has no dedicated septage management facility. However, there are institutional FSTP/STP available which are mentioned below:-</p> <table border="0"> <thead> <tr> <th>Facility</th> <th>STP (in KLD)</th> <th>FSTP</th> </tr> </thead> <tbody> <tr> <td>IIT-ISM</td> <td>: 400</td> <td></td> </tr> <tr> <td>TATA STEEL</td> <td>: 380</td> <td>260</td> </tr> <tr> <td>ACC Ltd.</td> <td>: 230</td> <td></td> </tr> <tr> <td>Rajendra Sarovar</td> <td>: 250</td> <td></td> </tr> <tr> <td><b>Total Capacity</b></td> <td><b>1.26 MLD</b></td> <td></td> </tr> </tbody> </table>	Facility	STP (in KLD)	FSTP	IIT-ISM	: 400		TATA STEEL	: 380	260	ACC Ltd.	: 230		Rajendra Sarovar	: 250		<b>Total Capacity</b>	<b>1.26 MLD</b>	
Facility	STP (in KLD)	FSTP																		
IIT-ISM	: 400																			
TATA STEEL	: 380	260																		
ACC Ltd.	: 230																			
Rajendra Sarovar	: 250																			
<b>Total Capacity</b>	<b>1.26 MLD</b>																			
(ii)	<b>Management of Grey Water</b>	The work under Dhanbad Sewerage Project Phase -1 for development of 05 Nos. of STPs of total capacity of 192 MLD including necessary ancillary infrastructures, UV disinfection, SCADA and online monitoring system has commenced vide agreement signed on 26.12.2024.																		
(iii)	<b>Utilization of treated Grey water</b>	NA																		
(iv)	<b>Utilization and Disposal of Sludge</b>	Approximately 7425 m <sup>3</sup> septage is collected by 06 nos. of septage suction machine/vehicles having total capacity of 35,000 ltr. each.																		
(v)	<b>Gap in sewage management and time plan</b>	<ul style="list-style-type: none"> <li>The work under Dhanbad Sewerage Project Phase -1 for development of 05 Nos. of STPs of total capacity of 192 MLD has commenced vide agreement signed by parties JUIDCO Ltd., NMCG and DWWMP on 26.12.2024.</li> <li>NIT No.- JUIDCO/NIT/Dhanbad I&amp;D/550, dtd. 27.06.2023 by JUIDCO Ltd., Ranchi stipulates 30 months for construction and 03 months for the trial operations of new facilities.</li> </ul>																		

Annexure-II

कार्यालय

कार्यपालक पदाधिकारी, चिरकुण्डा नगर परिषद्।

नगर विकास एवं आवास विभाग, झारखण्ड सरकार।

E-mail - executiveofficer.chirkunda@gmail.com

पत्रांक 36/

प्रेषक,

प्रशासक,  
चिरकुण्डा नगर परिषद्।

सेवा में,

उप विकास आयुक्त,  
धनबाद।

चिरकुण्डा, दिनांक 7.04.2025

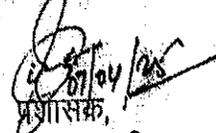
विषय- माननीय NGT के वाद संख्या -200/2014 (M.C Mehta Vs Union of India & Ors.) में पारित आदेश दिनांक 13.09.2024 के अनुपालन के संबंध में।  
 प्रसंग- भवदीय पत्रांक 205 दिनांक 28.03.2025

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के संबंध में कहना है कि माननीय NGT के वाद संख्या -200/2014 (M.C Mehta Vs Union of India & Ors.) में पारित आदेश दिनांक 13.09.2024 के अनुपालन से संबंधित प्रतिवेदन विहित प्रपत्र में भरकर इस पत्र के साथ संलग्न कर अग्रतर कार्रवाई हेतु समर्पित की जा रही।  
 भवदीय को सादर सूचनार्थ समर्पित।

अनु०- यथोक्त

विश्वासभाजन



प्रशासक,

चिरकुण्डा नगर परिषद्।



Compliance Report of directions Issued by Hon'ble NGT in the order dated 13.09.2024 in the matter of O.A. No. 200/2014 (M.C. Mehta Vs. Union of India & Ors.)

(State of Jharkhand)

1. That the State of Jharkhand is submitting the Compliance Report of directions issued by Hon'ble Tribunal vide order dated 13.09.2024 passed in O.A. No. 200/2014 M.C. Mehta Vs. Union of India & Ors. in the matter of preventing and remedying the pollution of River Ganga.
2. That the point wise Compliance Report along with the progress of the directions passed by the Hon'ble Tribunal vide order dated 13.09.2024 to furnish the information (District Wise information including city and town information on river Ganga and Tributaries) in the prescribed format is as follows-

**A. Sewage Management:**

S.No.	District Name	City and Town Name	(i) Sewage generation (in MLD)	(ii) Existing Sewage Treatment Capacities (in MLD)	(iii) Quantity of sewage being treated (utilization capacity)	(iv) Performance of STPs, particularly for FC	(v) Reasons for Underutilisation of STPs (Connectivity of Households/ laying of sewer lines)	(vi) Current Gap in sewage treatment	(vii) Time bound plan for bridging the gap and tying up with financial arrangements and not delaying Tendering and identifying executing agencies or having any other issues.	(viii) Where treated sewage is being discharged (to Ganga or tributaries)	(ix) Where untreated sewage is discharged (Drains joining Ganga/Tributaries)
1	Dhanbad	Chirkunda	7.8	-	-	-	-	-	NA		

**B. Drains**

S.No.	District Name	City and Town Name	(i) Details of drains carrying sewage-sullage or industrial waste water joining Ganga/ tributaries and the Quantity	(ii) Drains joining outside city and town limits but either joining in village or nearby town	(iii) Inclusion of sewage flowing in drains into total sewage generation figures and their interception and diversion to STPs
1	Dhanbad	Chirkunda	-		

## C. Septage management (Septic tanks/ soak pits)

S. No	District Name	City and Town Name	(i) Status of Septage management with reference to FSTP/STP	(ii) Management of Grey Water	(iii) Utilization of treated Grey water	(iv) Utilization and Disposal of Sludge
1	Dhanbad	Chirkunda	12 KLD Capacity FSTP is being Operational.	-	-	Sludge is being processed and composed generated which is used in Garden and Plants in various areas of ULB

## D. Industrial Pollution Control

S.No.	District Name	City and Town Name	No. of industries generating trade effluents, their place of disposal and compliance.
1	Dhanbad	Chirkunda	No Polluted Industry is Located near River Ganga

## E. District Wise (including city and town) information on river Ganga and Tributaries

S.No.	District Name	City and Town Name	Water quality status of Ganga and its tributaries in the District and city/ town in terms of its fitness for Bathing water quality that is, FC and FS	Notification of Flood Plain Zones	Other Compliance on issue of prevention and control of pollution in river Ganga and its tributaries
1	Dhanbad	Chirkunda	As per Norms	Demarcation of Flood Plain Zones based on HFL is done	

## F. Issues relating to Environmental Flow

S.No.	District Name	City and Town Name	Issues relating to Environmental Flow
2	Dhanbad	Chirkunda	No Issue

*[Handwritten Signature]*  
 (Signature)  
 03/06/2019



41385

Ph: 0326-3510094

33

झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद  
Jharkhand State Pollution Control Board  
HIG-1, Housing Colony, Dhanbad-826001

Annexure-III

Letter No:

404

Dated:

09/04/2025

From,

Regional Officer,  
Dhanbad

To,

Deputy Commissioner,  
Dhanbad.

Sub:

Submission of Compliance report as per NGT Order OA No. 200/2014  
Dated - 13.09.2024.

Sir/Ma'am,

With reference to above noted subject, please find enclosed herewith the available information related to para 03 sub para 03 on page no. 02-03 the Hon'ble NGT Order OA No. 200/2014 dated 13.09.2024 w.r.t. to Dhanbad District.

1. 44 Nos. of hotels in Dhanbad District have been issued directions from Regional Office level. Further action shall be taken from H.Q. level. (List enclosed)
2. Analysis reports of River water of Damodar including fecal coliform and fecal streptococci is being enclosed. For setting up required facility, a letter vide letter no. 191, Ranchi, Dated 30.01.2025 has been issued to SPMG, Jharkhand from H.Q. level (Copy enclosed)

Encl : A/a.

Your's faithfully,

V. Kujur  
09/04/25

(Vivek Kujur)

Regional Officer, Dhanbad.

41386

List of direction issued to the Hotels, Dharamshala, Ashram, Restaurant, Banquet Hall  
(Dhanbad)

34

Sl. No.	Name & Address of Hotel, Dharamshala, Ashram, Restaurant, Banquet Hall	Status of CTE/CTO	Remarks
1	M/s. Sonotel Hotel & Resorts Pvt. Ltd., At - 5th Floor, Ozon Galleria Mall, Saraidhela, Dist. - Dhanbad	CTO obtained for the period upto 31.12.2021	Directed to submit application vide letter no. 635, dt. 31.03.2024
2	M/s. Royano Hotels Pvt.Ltd. At- NH-02, Jealgora, Kowabandh, PO- KG Ashram, Dhanbad	CTO obtained for the period upto 31.12.2021	Directed to Apply for CTE/CTO vide letter no. 636, dt. 31.03.2024
3	M/s. Hotel Skylark, At- Sastri Nagar, Bank More, Dhanbad.	CTO obtained for the period upto 31.12.2014	Directed to submit application vide letter no. 487, dt. 02.03.2024
4	M/s. Hotel Basundhara , At- Hari Mandir Road, Dhanbad.	CTO obtained for the period upto 30.06.2011	Directed to submit application vide letter no. 477, dt. 02.03.2024 & letter no. 639, dt. 31.03.2024
5	M/s. Hotel Harsita, At- Bartand, Dhanbad.	Emission Consent Order obtained for the period upto 31.12.2006	Directed to submit application vide letter no. 483, dt. 02.03.2024 & letter no. 642, dt. 31.03.2024
6	M/s. Hotel Wood Land, At- Pranjivan Circular Road, Chiragora, Dhanbad.	CTO obtained for the period upto 30.06.1999	Directed to submit application vide letter no. 485, dt. 02.03.2024 & letter no. 640, dt. 31.03.2024
7	M/s. Wedlock Greens, A Unit of Megacorp Property Developers Pvt. Ltd., At- Kashitand, PO- Bhitia, Govindpur, Dhanbad	Only CTE Obtained	Directed to submit CTO application vide letter no. 1098, Dt. 29.05.2024
8	M/s. Shekhar Rest House, At- Shramik Chowk, Rangatand, Dhanbad	Not obtained	Directed to Apply for CTE/CTO vide letter no. 636, dt. 31.03.2024
9	M/s. Tripti Bar & Restaurant, N.H. - 32, Mahuda More, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 486, dt. 02.03.2024 & letter no. 641, dt. 31.03.2024
10	M/s. Hotel Residency, At- Bank More, PO- Dhanbad, Dist- Dhanbad	Not obtained	Directed to apply for CTE/CTO vide letter no. 469, dt. 02.03.2024
11	M/s. Hotel Dreamland, At- Bank More, PO- Dhanbad, Dist- Dhanbad	Not obtained	Directed to apply for CTE/CTO vide letter no. 468, dt. 02.03.2024
12	M/s. Hotel Zeel, At- Vishti Para, Hirapur, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 467, dt. 02.03.2024
13	M/s. Hotel Samrat, At- Housing Colony, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 466, dt. 02.03.2024

**List of direction issued to the Hotels, Dharamshala, Ashram, Restaurant, Banquet Hall  
(Dhanbad)**

S.N.	Name & Address of Hotel, Dharamshala, Ashram, Restaurant, Banquet Hall	Status of CTE/CTO	Remarks
14	M/s. Hotel Hill Top, At- Rangatand, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 475, dt. 02.03.2024
15	M/s. Dhanbad Guest House, At- Rangatand, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 474, dt. 02.03.2024
16	M/s. Hotel Apsara, At- New Market, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 473, dt. 02.03.2024
17	M/s. Hotel Benzer, At- Naya Bazar, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 472, dt. 02.03.2024
18	M/s. Hotel Bombay, At- Purana Bazar, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 471, dt. 02.03.2024
19	M/s. Hotel Poonam, At- Purana Bazar, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 480, dt. 02.03.2024
20	M/s. Hotel Royaltan Plaza, At- Katras Road, Matkuri, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 479, dt. 02.03.2024
21	M/s. Hotel Millenium, Near Gurudwara, Katras Road, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 478, dt. 02.03.2024
22	M/s. A-One Guest House, At- Rangatand, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 476, dt. 02.03.2024
23	M/s. Hotel Rana, At- Rangatand, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 490, dt. 02.03.2024
24	M/s. Welcome Guest House, At- Rangatand, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 489, dt. 02.03.2024
25	M/s. Supham Guest House, At- Rangatand, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 488, dt. 02.03.2024
26	M/s. Hotel Kaveri, Near Bus Stand, Bartand, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 484, dt. 02.03.2024
27	M/s. Hotel Harsita, At- Bartand, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 483, dt. 02.03.2024 & letter no. 642, dt. 31.03.2024
28	M/s. Dhanbad Club, At- L.C. Road, Hirapur, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 482, dt. 02.03.2024

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List of direction issued to the Hotels, Dharamshala, Ashram, Restaurant, Banquet Hall  
(Dhanbad)

S.No	Name & Address of Hotel, Dharamshala, Ashram, Restaurant, Banquet Hall	Status of CTE/CTO	Remarks
29	M/s. Union Club, At- L.C. Road, Hirapur, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 481, dt. 02.03.2024
30	M/s. Hotel Ramson, At- Ashok Nagar, Bank More, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 491, dt. 02.03.2024
31	M/s. Hotel Rainbow, Ozone Plaza, Bank More, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 492, dt. 02.03.2024
32	M/s. Hotel Coalfield, At- Hirapur, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 493, dt. 02.03.2024
33	M/s. Hotel Chinar, At- Matkuria Road, Bank More, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 494, dt. 02.03.2024
34	M/s. Hotel Akash Residency, At- Bank More, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 495, dt. 02.03.2024
35	M/s. Hotel V.I.P. Pvt. Ltd., At- Bank More, Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 496, dt. 02.03.2024
36	M/s. Hotel Kunal, At- Harimandir Road, Hirapur, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 497, dt. 02.03.2024
37	M/s. Hotel Panchmukhi, At- Harimandir Road, Hirapur, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 498, dt. 02.03.2024
38	M/s. Hotel Mourya, At- Harimandir Road, Hirapur, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 502, dt. 02.03.2024
39	M/s. Hotel Aranya's, Opp Big Bazar, Saraidhela, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 501, dt. 02.03.2024
40	M/s. Sujata Palace, At- Hirapur, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 500, dt. 02.03.2024
41	M/s. Hotel Muskan, At- Hirapur, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 499, dt. 02.03.2024
42	M/s. Hotel Mahaveer, At- Rangatand, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 504, dt. 02.03.2024
43	M/s. Hotel Garib, At- Rangatand, PO- Dhanbad, Dist- Dhanbad.	Not obtained	Directed to apply for CTE/CTO vide letter no. 503, dt. 02.03.2024
44	M/s. Starnet Marketing Pvt. Ltd., B. Block, City Centre, L.C. Road, PO- Dhanbad, Dist- Dhanbad - 826001	Not obtained	Directed to apply for CTE/CTO vide letter no. 505, dt. 02.03.2024

# ENVIROCHECK

Certified by - ISO/IEC 17025:2017 (NABL) & Recognized by JSPCB  
 ISO 9001:2015 & ISO 14001:2015 Certified Laboratory  
 Lab: MIC, N-3 Housing Colony, Dhanbad, Pin - 826001, State - Jharkhand ☎ 9030067044 / ☎ 9304013737



## TEST REPORT

Name of the Unit	: Jharkhand State Pollution Control Board	Type of Unit	: Damodar River		
Address	: JSPCB, Regional Office, Domgarh, Sindri, Dhanbad, Jharkhand	Sampling Date	: 25.02.2025 - 26.02.2025		
		Period of Analysis	: 26.02.2025 - 02.03.2025		
		Date of Issue	: 03.03.2025		
Sampling Plan & Procedure	: ENV/SOP/01	Deviation from the Sampling Method and Plan	: No	Type of Sample	: River Water
Location	: Near Domgarh Water Works Sindri Downstream Dhanbad	Sample ID No.	: ENV/142/W/M(i)	Report No.	: ENV/142/W/M(i)/24-25

S.no	Parameter	Unit	Test Protocol	Result
1.	Fecal Coliform	mg/L	9222D, APHA 23 <sup>rd</sup> edition	120 MPN/100 mL
2.	Fecal Streptococci	mg/L	IS 1622 : 1981	11 MPN/100 mL

Reviewed by :

*Saswata Burman Roy*

(Saswata Burman Roy, Dy. Quality Manager)

\*\*\*\*End of Report\*\*\*\*

Authorised Signatory :

*Bapan Das*

(Bapan Das, Dy. Technical Manager)



# ENVIROCHECK 41390

Certified by : ISO/IEC 17025:2017 (NABL) & Recognized by JSPCB  
 ISO 9001:2015 & ISO 45001 : 2018 Certified Laboratory  
 Lab : MIG, R-3 Housing Colony, Dhanbad, Pin - 826001, State - Jharkhand ( 9010067044 / ( 9304513727



## TEST REPORT

Name of the Unit	Jharkhand State Pollution Control Board		Type of Unit	Damodar River	
Address	JSPCB, Regional Office, Dhanbad, Jharkhand		Sampling Date	27.02.2025 - 28.02.2025	
			Period of Analysis	28.02.2025 - 06.03.2025	
			Date of Issue	07.03.2025	
Sampling Plan & Procedure	ENV/SOP/01	Deviation from the Sampling Method and Plan	No	Type of Sample	River Water
	Location	Near Phusro Bridge	Sample ID No.	ENV/139/W/M(i)	Report No. ENV/139/W/M(i)/24-25

S.no	Parameter	Unit	Test Protocol	Result
1.	Fecal Coliform	mg/L	9222D, APHA 23 <sup>rd</sup> edition	35 MPN/100 mL
2.	Fecal Streptococci	mg/L	IS 1622 : 1981	12 MPN/100 mL

Reviewed by :

(Saswata Burman Roy, Dy. Quality Manager)

\*\*\*\*End of Report\*\*\*\*

Authorised Signatory :

(Bapan Das, Dy. Technical Manager)





# JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004  
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

Ref. No. .... 191 .....

Ranchi, Dated: 30/01/2025

From,

Rajeev Lochan Bakshi,  
Member Secretary.

To,

The Project Director  
SPMG, Jharkhand

Sub: - Project Proposal for Strengthening of Laboratories of Jharkhand State Pollution Control Board".  
Reg.

Sir,

With reference to the above mentioned subject, this is to inform you that for effective implementation of objectives of National Mission for Clean Ganga (NMCG), which is to reduce the pollution and ensure rejuvenation of Ganga River and its tributaries, funds sanctioned under National Ganga River Basin Authority (NGRBA) Scheme for implementation of the project like monitoring of River Ganga and its tributaries, recruitment of Manpower to carry out sampling & analysis of the water quality and purchase of instruments of Rs. 9.827 crores sanctioned date 06.06.2018 for 5 years.

In connection to the above, a revised "Project Proposal for Strengthening of Laboratories of Jharkhand State Pollution Control Board", for next Five Years i.e. from 2024-25 to 2028-2029 has been prepared. The copy of the said proposal has been enclosed herewith for your kind information and approval.

It is to inform that the revised proposal has included 2 more laboratories which are engaged in monitoring of water quality of the tributaries & sub-tributaries of River Ganga i.e. Regional Office-cum-laboratory, Dhanbad and Hazaribagh in addition to Central Laboratory, Ranchi and Regional Office-cum-laboratory, Dumka. The estimated fund required for the next five years is of Rs. 18.679 crores for strengthening of 4 laboratories of Jharkhand State Pollution Control Board.

It is requested to consider the above said proposal for effective implementation of the National Ganga River Basin Authority (NGRBA) Scheme within the state of Jharkhand and kindly approve the proposal for the next 5 years for utilization of the funds.

This issues with the approval of competent authority.

Thanking you;

Encl: A/a

Yours sincerely

Sd/-

(Rajeev Lochan Bakshi)  
Member Secretary

Memo No. :- 191

Ranchi, Dated:- 30/01/2025

Copy to :- The Director General, National Mission for Clean Ganga (NMCG), Department of Water Resources,  
Ministry of Jal Shakti (GOI), New Delhi for kind information.

Rajeev Lochan Bakshi  
Member Secretary

**41302**  
**JHARKHAND STATE POLLUTION CONTROL BOARD**  
 REGIONAL OFFICE - CUM - LABORATORY, HIG-1, HOUSING COLONY, BARTAND, DHANBAD - 826001

**Analysis report of Damodar river/Tributaries/Pond under NWMP of February, 2025**

Sl. No.	STN Code	Sampling Date	Sampling Time	Name Of Monitoring Location	Temp A/W In °C	D.O. mg/lit	pH	BOD mg/lit	Alk mg/lit	Cl- mg/lit	COD mg/lit	T.H. mg/lit	Ca++ mg/lit	Mg++ mg/lit	TDS mg/lit	TS mg/lit	TSS mg/lit
3170	4741	25/02/2025	7:30 AM	RANIBANDH TALAB NEAR ISM, DHANBAD	21/17	5.0	7.5	13.2	90	30	280	168	48.00	11.712	392	482	90
3171		25/02/2025	7:50 AM	KALIMANDIR TALAB, AT- MANDAL BASTI, DHAIYA, DHANBAD	21/18	4.9	7.6	9.0	72	26	84	156	41.70	12.60	400	478	78
3172		25/02/2025	8:15 AM	RAJENDRA SAROVAR TALAB, BEKARBANDH, DHANBAD	21/18.5	4.2	7.4	2.8	82	28	92	160	30.4	20.496	350	426	76
3173		25/02/2025	9:30 AM	RAJA TALAB, JHARIA, DIST- DHANBAD	22/19	5.8	7.5	3.0	88	34	84	160	30.4	20.496	406	480	74
3174	2383	25/02/2025	11:30 AM	DAMODAR U/S JAMADOBA WATER WORKS	23/21	7.7	7.6	2.6	78	26	68	126	33.60	10.25	328	402	74
3175	2384	25/02/2025	1:20 PM	DAMODAR AT DOMGARH WATER WORKS DIS SINDRI	24/22	7.5	7.4	2.4	76	28	64	122	33.60	9.272	336	412	76
3176	2391	25/02/2025	3:30 PM	DAMODAR AT PANCHET DAM	26/23	7.8	7.6	2.6	74	26	52	124	36.80	7.8	304	372	68
3177	2392	25/02/2025	5:20 PM	BARAKAR AT MAITHAN DAM	22/18	7.6	7.5	2.4	78	24	48	124	36.80	7.8	304	370	66
3178	2394	27/02/2025	8:45 AM	TOP CHANCHI LAKE	19/16	7.4	7.3	2.8	70	32	52	124	36.80	7.8	402	484	82
3179	2382	27/02/2025	10:50 AM	DAMODAR AT PHUSRO ROAD BRIDGE	21/18	7.6	7.5	2.6	88	50	52	124	36.80	7.8	324	408	84
3180	3557	27/02/2025	11:40 AM	DAMODAR RIVER NEAR BERMO RAILWAY STATION, BOKARO	22/19	7.5	7.4	2.4	88	52	48	122	33.60	9.272	320	404	84
3181	3555	27/02/2025	12:45 PM	DAMODAR RIVER NEAR ZARANGDIH BRIDGE, BOKARO	24/21	7.2	7.6	2.8	88	52	76	120	32.80	9.272	440	512	72
3182	2381	27/02/2025	1:05 PM	BOKARO AT ZARANGDIH BRIDGE	24.5/21	7.4	7.3	2.4	90	50	68	124	32.80	7.8	422	496	74
3183	3558	27/02/2025	1:25 PM	CONFLUENCE OF BOKARO & DAMODAR RIVER NEAR ZARANGDIH BRIDGE, BOKARO	25/22	7.5	7.5	2.6	88	52	72	122	33.60	9.272	436	508	72
3184	3554	27/02/2025	2:40 PM	KONAR RIVER NEAR SWANG COAL WASHERY, BOKARO	26/23	7.4	7.2	2.0	74	48	40	118	24.00	14.152	410	482	72
3185	2390	27/02/2025	4:50 PM	DAMODAR AT TENUGHAT DAM	23/20	7.3	7.5	2.4	72	28	48	120	32.80	9.272	404	464	60
3186	4740	28/02/2025	9:10 AM	LOCO TALAB (PUMPU TALAB), AT- BARMASIA, DHANBAD	20/17	5.2	7.3	12.4	92	44	308	168	48.00	11.712	412	502	90
3187	4739	28/02/2025	10:25 AM	KATRI RIVER, NEAR BHATINDA FALL, AT- TETENGABAD, M	21/18	7.3	7.2	2.8	90	48	84	124	36.80	7.8	382	470	88

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Sl. No.	STN Code	Sampling Date	Sampling Time	Name Of Monitoring Location	Temp A/W in °C	D.O. mg/lit	pH	BOD mg/lit	Alk mg/lit	Cl- mg/lit	COD mg/lit	T.H. mg/lit	Ca++ mg/lit	Mg++ mg/lit	TDS mg/lit	TS mg/lit	FSS mg/lit
3188	4738	28/02/2025	12:10 PM	JAMUNIA RIVER NEAR LOHAPATTI BRIDGE, MAHUDA, DHANBAD	24/21	7.5	7.4	3.0	90	32	68	128	38.40	7.32	406	488	82
3189	4000	28/02/2025	1:20 PM	GARGA RIVER NEAR TELMUCHO BRIDGE	26/23	6.2	7.3	3.0	94	40	64	160	30.40	20.496	376	470	94
3190	3553	28/02/2025	2:00 PM	DAMODAR RIVER NEAR TELMUCHO BRIDGE	27/24	7.3	7.5	2.8	84	28	68	128	38.40	7.32	362	456	94
3191		28/02/2025	3:20 PM	SOLAGIDI TALAB, CHAS, BOKARO	25/23	7.2	7.4	8.0	92	30	200	156	41.70	12.60	392	462	70
3192		28/02/2025	4:15 PM	BHAU BANDH POND, CHAS, BOKARO	23/20	6.4	7.2	5.0	92	44	84	160	30.40	20.496	406	482	76

  
 (S.K. Singh)  
 A.S.O, Dhanbad

  
 17/03/2025  
 (Vivek Kujur)  
 R.O., Dhanbad

  
 17/03/2025  
 (R.N. Anjan)  
 Board Analyst